NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **26.06.2025** (THURSDAY) CHENNAI BENCH **(HYBRID MODE)**

CHENNAI BENCH **(HYBRID MODE)** <u>10.30 **AM**</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 271/2025 To dispense with IA No. 772/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Ashok Agarwal Personal Guarantor of Ankit Ispat Pvt Ltd & Anr.	Mr. Gowtham P	
2.	Comp App (AT) (CH) (Ins) No. 272/2025 To dispense with IA No. 773/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Ajay Agarwal Personal Guarantor of Ankit Ispat Pvt Ltd & Anr.	Mr. Gowtham P	
3.	Comp App (AT) (CH) (Ins) No. 273/2025 To dispense with IA No. 774/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Ankit Agarwal Personal Guarantor of Ankit Ispat Pvt. Ltd. & Anr.	Mr. Gowtham P	
4.	Comp App (AT) (CH) (Ins) No. 274/2025 To dispense with IA No. 775/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Anita Agarwal Personal Guarantor of Ankit Ispat Pvt. Ltd. & Anr.	Mr. Gowtham P	

By order of Hon'ble Member (Judicial)

Chennai Bench

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